

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 103  
IB/176/ND/2024

**IN THE MATTER OF:**  
**M/s. Smriti Bhatia**

**...PETITIONER**

**Vs**

**Bird Consultancy Services Private Limited**

**...RESPONDENT**

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 18.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :Mr. Swapnil Gupta, Mr. Vaibhav Mendiratta, Mr. Abhinav Mishra, Advs.

**For the Respondent/Corporate Debtor** :Mr. Aseem Chaturvedi, Ms. Wamika Trehan, Mr. Milind Jain, Mr. Siddhant Kumar, Advs.

**ORDER**

Ld. Counsel on behalf of the Financial Creditor is present. Ld. Counsel on behalf of the Corporate Debtor is present. On the basis of advance notice for consideration of the matter, list the matter on **29.04.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**